

श्री बलपाल सिंह : जो मशीनरी रस्टेड हो गयी उससे कितना नुकसान हुआ है ?

श्री म० क० चागला : वह मुझे मालूम नहीं है। अगर प्राप नोटिस देंगे तो मैं प्राप को इस का जवाब दूंगा।

Shri Priya Gupta: The hon. Education Minister has stated on a prior occasion that committees are not useful, rather they retard the smooth working of the Ministries, and therefore the committees are being dissolved. But he has stated just now that a high-power committee is going to be set up for going into the working of CSIR. May I know whether it is just to change the personnel of the committee that he has dissolved and reconstituted the committees?

Shri M. C. Chaglia: No, Sir. Under the CSIR Rules a reviewing committee must be appointed from time to time consisting of people in India and outside so that they can make an objective appraisal of how far CSIR is functioning efficiently and successfully. The reviewing committee has been appointed in accordance with the rules. It is not an innovation which I have started.

Guards for National Plants

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- *6. { **Shri S. C. Samanta:**
Shri Subodh Hansda:
Shri P. C. Boroach:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 1055 on the 15th April, 1964 and state:

(a) whether the proposal to set up Central security forces for protection and guarding of national plants has been finalised;

(b) if so, when this will be set up; and

(c) what is the total estimated cost for setting up this force and the number of people to be recruited for this purpose?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) to (c). The scheme has not been finalised yet.

Shri S. C. Samanta: May I know whether the State Governments have been asked to muster a strong police force for the protection of these plants?

Shri L. N. Mishra: The State Governments have been asked to give their comments on the scheme of a Central Security Force. A number of State Governments have given their views. We are awaiting replies from some of the State Governments.

Shri S. C. Samanta: Before setting up these forces, may I know whether the State Governments have given their consent to it?

Shri L. N. Mishra: The whole question was discussed in the Chief Ministers' conference last March and they have agreed that there was need for such a force on the lines of the Railway Protection Force. So, they have agreed to the proposal in principle.

Dr. L. M. Singhvi: May I know whether it is a fact that the State Governments have resisted this idea? If so, what is their argument for resisting this idea and what is the reaction of the Government of India to such resistance by State Governments?

Shri L. N. Mishra: The Chief Ministers who met in a conference had agreed in principle to have this kind of force. There is no question of resistance from the State Governments. There are some points of detail which are being worked out.

Shri Tridib Kumar Chaudhuri: May I know whether it is a fact that the Hindustan Steel Limited has a security force of its own, as also some other national plants, and those security forces are employed or engaged by the plants concerned or there is some kind of liaison with the Central Government?

Shri L. N. Mishra: Every steel plant and big industrial plant has got its own security force, which is more or less on the watch and ward lines. Now we want to have a more organised and more disciplined force and that is why we are having this force.

Shri P. Venkatasubbaiah: May I know whether there will be separate and independent recruitment for these forces or whether the respective State Governments will lend their services of their police officers?

Shri L. N. Mishra: It will be an organised independent body. Whether the recruitment has to be done by the State Government or the Central Government is a question yet to be decided.

Shri Kapur Singh: What steps, if any, will be taken to immunise and safeguard the proposed security force from the contamination of the trade union cliques such as inflict the current arrangement in our national plants?

Shri L. N. Mishra: There is a proposal to keep them away from the purview of the Trade Unions Act. There is also a proposal to amend the Trade Unions Act.

Shrimati Savitri Nigam: May I know whether Government are aware of the fact that in the Bhilai steel plant the security forces came into conflict with the State Government and, if so, may I know whether Government have tried to co-ordinate these forces with the State police authorities and give them some right to function effectively?

Shri L. N. Mishra: I am not aware of this particular incident, but there is, of course, a proposal for such co-ordination.

Shri S. M. Banerjee: If I heard the hon. Minister correctly he hinted that the Trade Unions Act is likely to be amended. I want to know what actual amendment he is likely to bring forward and whether all these Central or National plants are going to

be brought under a Central legislation?

Shri L. N. Mishra: No, we are not concerned with that question at this stage. So far as the Central Security Force is concerned, that has to be kept away from the purview of the Trade Unions Act. The other question of bringing all the national plants under a Central legislation does not arise.

श्री हुक्म चन्द कछवाय : क्या मंत्री महोदय के ध्यान में यह बात प्रायी है कि जब से रेलवे विभाग में सुरक्षा दल प्रायी है तब से चोरियां घोर ज्यादा बढ़ गयी हैं ? इस सम्बन्ध में सरकार को कोई मायती है ?

श्री ल० ना० मिश्र : मेरा ऐसा खयाल नहीं है ।

Petro-Chemical Industries

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Shri Onkar Lal Berwa:
Shri Gokaran Prasad:
Shri P. C. Borooah:
Shri Maheswar Naik:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the report of the working group on the development of petro-chemical industries has been considered;

(b) if so, the recommendations that have been accepted; and

(c) the steps taken to implement the same?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) to (c). The report of the Working Group on Petro-chemicals is under the consideration of Government and no final decisions have so far been taken on it.